eclaration of Assets and Liabilties

31 - 25 20 2

Anrudh Shandilya, son of Mr. Chandra Kishore Choudhary, aged - 32 years, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs. 3,000.00/-				
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	SB-Rs. 7,41,075.57/- PPF-Rs. 1,88,607.0/-				
(iii)	Bonds, Debentures		ļ			
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC Policy 1 Rs.2,00,000/- 2 Rs.4,00,000/-				
(v)	Motor Vehicles (details of make, etc)	Honda Activa 6G (2020)				
(vi)	Jewellery (details of weight and value)	Gold- 10gm Value-Rs.50,000/- (approx.)				
(vii)	Other assets, such as values of claims/ interests	NIL				

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

B.

Detail of Immovable assets.
(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependant - 1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	Nil				
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value	Nil				
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	Nil				
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	Hindu Undivided Family (HUF)				
(v)	Others (such as interest in property)	Nil				

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 08-02-2021
(a)	(i) Loans from Banks		Nil
	(ii) Loans form Financial Institutions		Nil
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		Nil
	(b) dues to department dealing with supply of water		Nil
	(c) dues to departments dealing with supply of electricity		Nil

	(d) dues to departments dealing with telephones		Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Nil
	(f) Other dues, if any		Nil
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assesment Year 2020-21 Income Tax Paid Rs.0/- PAN-CVMPS6449A	Nil
Substitute of the state of the	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		Nil
	(iii) Sales Tax [Only in case of proprietary business]	***************************************	Nil
	(iv) Property Tax		Nil

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PRAN-110134057673
ii) Gender	:-	M (M/F)
iii) Date of Birth	:-	1 3 0 4 1 9 8 9 (DD/MM/YYYY)
iv) Class/Group	:-	B (A/B/C)
v) Cadre	;-	Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	:-	Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: - Amalle Shandige

Name of Employee:- ANRUDH SHANDILYA

Designation:-

Assistant, Bihar Vidhan Sabha, Patna.

Department :-

Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 08-02-21

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.